

basic ports being Novorossisk and Mumbai and the optional ports being Constantza, Varna, Bourgas, Ilyichevsk, Odessa, Ust-Dunaisk in the Black Sea and Chennai, Kochi, Calcutta in India.

- (ii) The parties agreed to provisionally provide monthly sailing in each direction.
  - (iii) Each contracting party would deploy vessels of DWT 10/15000 MT suitable for carriage of conventional cargoes and containers.
  - (iv) The Joint Maritime Commission will co-ordinate operation of the liner service.
- (c) The agreement came into effect from the date of its signing.

[English]

#### Fee Structure in Private Professional Institutions

2323. SHRI A.C. JOS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Union Government have chalked out any policy guidelines for determining fee structure in private unaided professional educational institutions;
- (b) if so, the details thereof;
- (c) whether State Governments have been consulted on this issue; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) As a sequel to the judgement of the Supreme Court dated the 9th August, 1996 arising out of the implementation of the Unnikrishnan case, draft guidelines have been framed after consulting the State Governments and other agencies with regard to the fee structure in private unaided professional colleges. The final outcome depends upon the approval by the Competent Authority.

[Translation]

#### Infection in Milk of Indian Mothers

2324. SHRI S.P. JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether as per the report of the World Health Organisation the milk of Indian mothers has been infected by the toxic contents upto 21 per cent due to consumption of vegetables, fruits and foodgrains which get poisoned by the use of chemical fertilizers are pesticides; and
- (b) if so, the remedial measures being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) According to some studies, presence of pesticide residues have been reported in human milk samples. This is a world-wide phenomenon and not confined to India alone as the residues remain in the soil for several decades and are passed from the soil then the found into mother's milk.

(b) Use of DDT is already banned in agriculture and safer pesticides have been identified. The import, manufacture and use of pesticides are regulated under the Insecticides Act which provides for registration of pesticides for use after their safety to human beings on various parameters of toxicity is established.

[English]

#### Kashmir Issue

2325. SHRI NITISH BHARDWAJ : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether Government's policy has undergone any change with regard to Pakistan Occupied Kashmir (POK);
- (b) if so, the details thereof;
- (c) whether Government have taken note of Dr. Farooq Abdullah's statement to made the present border in Kashmir as International Border; and
- (d) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) No, Sir.

- (b) Does not arise.
- (c) Yes, Sir.

(d) The entire State of Jammu and Kashmir is an integral part of the Indian Union. The issue which remains to be resolved is the vacation of the territory of the State of J and K which is under Pakistan's illegal and forcible occupation. India is committed to the resolution of all India Pakistan issues in accordance with the Simla Agreement.

[Translation]

#### Survey on Goghra Jaiversan Project

2326. SHRI PUNNU LAL MOHLE : Will the Minister of WATER RESOURCES be pleased to state :

- (a) the number of times on which survey has been conducted on the Goghra Jaiversan Project in Bilaspur district of Madhya Pradesh and the expenditure incurred thereon so far; and
- (b) the reasons for not granting approval to this project inspite of the above said survey and the time by which it is likely to be approved?